

FORM 12

[THE DESIGNS ACT, 2000]

APPLICATION FOR ENTRY OF A MORTGAGE OR LICENCE
IN REGISTER OF DESIGNS

²[For Fee see First Schedule]

(See section 30)

^AInsert (in full) name, address
and nationality

I (or We)^A.....

.....
.....

hereby apply that you will enter in the Register of
Designs a notice of the following interest.

^BInsert the nature of the claim,
whether by way of mortgage or
licence.

I (or We) claim to be entitled^B.....

.....
to an interest.

^CSpecify the particulars of such
document giving its date, and
the parties to the same, and
showing how the claim here
made is substantiated.

in the Registered Design(s) No.(s)*.....

Class..... by virtue of^C.....

.....

^DInsert the nature of the
document.

And in proof whereof I (or We) transmit the
accompanying^D with an attested
copy thereof.

My (or our) address for service in India is—

.....
.....

Dated this..... day of20.....

^ETo be signed by the applicant or
authorised agent.

(Signed)^E.....

To
The Controller of Designs,
The Patent Office,